

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB).No. 286/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

| | | | |
|---------------------|--|--|---------------------|
| Name of the Company | | Pushkar Impex Pvt Ltd. -Vs-Diamond Polymers Pvt Ltd. | |
| Under Section | | 9 IBC | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

CA JITEHRA LOHIA
(RESOLUTION PROFESSIONAL)

RP

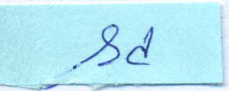
Ind. Ld.
1/2/18

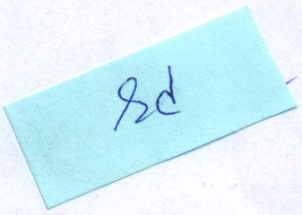
ORDER

Ld. Resolution Professional is present.

Ld. Resolution Professional has filed Progress Report dated 1st February 2018 which may be taken on record.

Reserved for order.


(Jinan K.R.)
Member (Judicial)


(V.P. Singh)
Member (Judicial)